

**NATIONAL COMPANY LAW TRIBUNAL, CUTTACK BENCH,**  
**CUTTACK**

**ORDER SHEET OF THE HEARING ON 10<sup>th</sup> JANUARY, 2020, 10:30 A.M.**

**CP (IB) No. 78/CTB/2019**

**Present: 1. Hon'ble Member, Ms. Sucharitha R. (J)**  
**2. Hon'ble Member, Shri Satya Ranjan Prasad (T)**

Name of the Company	Gupta and Chatterjee Associates -Vs- Chilika Distilleries Pvt. Ltd.
Under Section	9 IBC

**Coram: 1. Hon'ble Member, Ms. Sucharitha R. (J)**  
**2. Hon'ble Member, Shri Satya Ranjan Prasad (T)**

For Petitioner (s) 1. Satyajit Mahapatra

For Respondent (s) 1. Bibaswata Panigrahi

**ORDER**

Ld. Counsels for the petitioner and respondent are present. Petitioner submits that matter is settled out of the Court. Seeks permission to withdraw the matter. Permission granted.

Accordingly, this application is dismissed as withdrawn.

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**Shri Satya Ranjan Prasad**  
**Member (T)**

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**Ms. Sucharitha R.**  
**Member(J)**